

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 29.03.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1140 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt Ltd	Gautam Singh
2.	I.A. No. 1145 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	CIL Australia North Pty.Ltd. Vs. Sharp Corp Ltd.	Arvind Kumar Gupta

For Orders

3.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank &Ors.	KotlaHarshavardhan
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**By Order
-sd/-**

Assistant Registrar

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